

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

**The Director,**  
National Judicial Academy,  
Bhadbhada Road, P.O. – Suraj Nagar,  
Bhopal – 462044 (M.P.).

Sub.: **Regarding nomination for participating in Orientation Programme for the Magistrates for Implementation of Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 (PC & PNDT) Act, 1994) scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> February, 2017.**

Ref.: Your letter no. NJA/Dir./Spl. Event/2017/5284 dated 15.11.2016.

Sir,

Apropos the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate hereunder 03 (three) Judicial Magistrates 1<sup>st</sup> Class to attend 02 days workshop for Magistrates to sensitize them on effective implementation of the PC & PNDT Act, 1994, scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> February, 2017 at NJA, Bhopal. A copy of one judgment on the PC & PNDT Act. delivered by Sri Rajesh Kumar No. II, Judicial Magistrate 1<sup>st</sup> Class has already been sent to you vide this Court's letter no. 5994/Apptt. dated 15.12.2016.

1. Sri Chandan, J.M.-cum- Judge l/c.-cum-Addl. Civil Judge (Jr. Division), Daltonganj.
2. Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Jr. Division), Ghatsila.
3. Sri Rajesh Kumar No. II, Railway Judicial Magistrate, Ranchi.

Accordingly, aforesaid officers are accorded necessary permission to leave the Headquarters for attending the aforesaid programme.

This is for your information and needful.

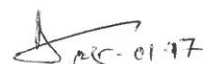
Yours faithfully,

Sd/- (Anil Kumar Choudhary)  
Registrar General

Memo No. 26 /Apptt.

Dated Ranchi the 05.01.17

Copy forwarded to the Principal District & Sessions Judges, Palamau at Daltonganj and East Singhbhum at Jamshedpur/ Judicial Commissioner, Ranchi for information and needful/ Sri Chandan, J.M.-cum- Judge l/c.-cum-Addl. Civil Judge (Jr. Division), Daltonganj, Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Jr. Division), Ghatsila & Sri Rajesh Kumar No. II, Railway Judicial Magistrate, Ranchi to attend the aforesaid programme (enclosure: a copy of judgment dated 21.12.2013 passed in C/7 Case No. 14 of 2008, T.R. No. 132 of 2013) / the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.



Registrar General